	/F			*	nere for previous Lis		(10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annex
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	374	2306059863	356	2098559822	72.67	0	188458320	19940181	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	758483766	1	736436571	25.50	0	22047195	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	14924022	1	14767989	0.51	0	156033	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)							188458320		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	96475786	3	1424000	0.05	0	95051786	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	36428172	9	36517435	1.26	0	285	0	Annexure 9
Total		389	3212371609	370	2887705817	100.00	0	305713619	19940181	